

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 16-06-2020

Sr.No.	Case Type	Case No.	Title	Name of Adv.
ARGUMENTS				
1	CRI APPEAL	585/2016	Rajesh Kumar Virendra Narayan Upadhy V/s. Ramkhilawan Ramjatan Patel,	Ashok M. Saraogi
2	CRI. APPEAL	144/2017	Janardan Hanumant Bhalekar V/s. The State of Maharashtra and Fahim Rais	Ramu T. Turai
3	CRI APPEAL	573/2018	Deepak Varun Singh Bali V/s. Neha Deepak Singh Bali	Pratap F. Singh
4	CRI REV APP	993/2019	M/s. Bask Textiles V/s. Aditya Birla Nuvo Ltd. Unit Jaya Shree Textiles and State of Maharashtra	K. Solanki
ORDER				
5	CRI REV APP	363/2018	Abdul Karim Shaikh V/s. State of Maharashtra and Hajari Lalji Singh	Jayesh Wani
6	MISC APPLN MCOC	169/2020	Virendrasingh Drinkapalsingh Thakur V/s. The State of Maharashtra Nirmal Nagar Police Station	Ravishankar S. Dwivedi
7	SESSIONS CASE	299/2020	The State of Maharashtra – Kurla Police Station V/s. Nimesh Babubhai Choutaliya	Sudeep Pasbola
8	BAIL APPLICATION MCOC	607/2020	The State DCB CID through I.O. Yashwant Watkar V/s. Bipin Vaman Patil	
HEARING				
9	CRI BAIL APPLN	1110/2020	State Government V/s. Suraj Jagtap	

Sr.No.	Case Type	Case No.	Title	Name of Adv.
HEARING				
10	CRI BAIL APPLN	1135/2020	Mr. Akshay Tanaji Mahangare V/s. State of Maharashtra – Chunabatti Police Station	S.P. Associates
11	CRI BAIL APPLN	1151/2020	Ramaswamy Panner Hariputhiran Achary V/s. State of Maharashtra – Sion Police Station	Manoj R. Gowd, Kavita Durgapal
REPLY				
12	B.A.	352/2020	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors	Nazneen Khatri